

Annexure-7

Name of the Corporate Debtor: Shree Ram Saw Mill Private Limited ; Date of commencement of Liquidation: 18th March 2023; List of stakeholders as on: 6th April 2023

(Amount in Rs.)

| Sl. No. | Name of the Creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks if any |
|---------|--|--------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|-------------------------------------|----------------------------|---|--------------------------|------------------------------------|----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | % share in total of claims admitted | | | | | |
| 1 | Deputy Commissioner of Income Tax-Central Circle-3(3), Kolkata | | 20.03.2023 | 9,99,08,821 | 9,99,08,821 | Income Tax Dues | Nil | 4.52% | Nil | Nil | - | Nil | Nil |
| | | | | 9,99,08,821 | 9,99,08,821 | | | 4.52% | | | | | |